

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.  
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY  
14.07.2020**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION ARGUMENTS</b>
1. Crime 130/2019 TS Halli PS	15.OS 13/2012
2. CC 584/2017	<b>HEARING FRESH FILING</b>
3. CC 941/2020	16.OS 163/2020 Ramesh Vs. Hindustan Petroleum
4. OS 49/2017	17.OS 165/2020 Geetha Vs. Muniyappa
5. OS 17/2016	18.OS 167/2020 Rathamma Vs. Mallamma
6. OS 271/2017	<b>PLEA</b>
7. OS 107/2020	19.CC 692/2020 TS Halli PS
8. OS 109/2020	20.CC 694/2020 -do-
9. OS 173/2019	21.CC 695/2020 -do-
10.OS 339/2016	22.CC 696/2020 -do-
11.OS 77/2013	23.CC 697/2020 -do-
12.OS 247/2019	24.CC 698/2020 -do-
<b>ISSUES</b>	25.CC 699/2020 -do-
13.OS 337/2018	26.CC 700/2020 -do-
14.OS 263/2019	27.CC 1160/20 -do-
	28.CC 358/2019 -do-

Hosakote

Dated: - 13.07.2020

Addl. Civil Judge & JMFC.,  
Hosakote

**Note :**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.